

05. 10.09.2018 Pursuant to the order dated 23.08.2018, counter affidavit has been filed on behalf of opposite party Nos. 1 and 2 on 06.09.2018.

Opposite parties to serve a copy of the counter to the petitioner by the next date, if the same has not yet been served.

List this matter on 24.09.2018.

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(K.S. Jhaveri)
Chief Justice

AD

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(K.R. Mohapatra)
Judge